

1	2	3	4	5
Tamil Nadu	72.00	4.60	6.31	8.94
West Bengal	9.80	2.35		

\* Estimated

N.B. The figures of turnover are available for the year 1995-96 only.

[Translation]

143-46

### Production and Supply of Fertilizer (A)

44. **SHRI ARVIND KAMBLE** : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the position of production and supply of fertilizers in the country of both the public and private sectors vis-a-vis its actual demand;

(b) the measures taken to augment the production capacity of fertilizers both the sectors in terms of demands of the States;

(c) the latest details of the incentives given to the private sector during the last one year;

(d) whether any target was fixed to promote the production of fertilizers in private sector in the country during the Eighth Five Year Plan;

(e) the criteria adopted for allocation of funds;

(f) whether any assessment in regard to the requirement of fertilizers has been made at national level during the said period; and

(g) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) : (a) to (g) Sector-wise installed capacity and production of fertilizers in the last three years is given in the statement. The fertilizer demand-supply gap is met through imports. All fertilizers, except urea, are decontrolled and decanalised. Distribution of urea from various plants/ports is in accordance

with the state-wise allocation made under the Essential Commodities Act. The distribution of imported urea is made, keeping in view the requirements (both in time and space) of each state as well as for bridging the overall gap between demand and indigenous availability.

The following concessions are available to the fertilizer units :

- (i) Duty free import of capital goods for setting up new plants/modernisation of existing units.
- (ii) Deemed export benefits to indigenous suppliers of capital goods to fertilizer projects provided such supplies are made under the procedure of international competitive bidding.
- (iii) Duty free import of fertilizer raw materials and intermediates.
- (iv) Reasonable return on investment to the entrepreneurs under the Retention Price-cum-Subsidy Scheme, at present applicable to urea.

Production targets are fixed for all the fertilizer companies in the public, private and cooperative sector on an annual basis. Overall production target, in nutrient terms, is fixed for the terminal year of the Five Year Plan. Funding of the private sector projects is the concern of the promoters and no budgetary allocation is made for this purpose. Production performance of each of the unit is monitored on a weekly, monthly and annual basis. Assessment of the requirement of fertilizer is done for urea for every season at the national level by Department of Agriculture & Cooperation.

### Statement

#### Sector-wise installed capacity and production of Nitrogenous and Phosphatic Fertilizers

('000' MT)

	1996-97		1997-98		1998-99	Apr.98- Jan.99
	Installed Capacity	Actual Prodn.	Installed Capacity	Actual Prodn.	Installed Capacity	Actual Prodn.
	1	2	3	4	5	6
<b>Nitrogen (N)</b>						
Public.....						
(i) Viable Units	3230.5	2374.2	3308.8	3041.6	3308.8	2486.0

	1	2	3	4	5	6
(ii) Loss Making Units	1010.9	359.6	1010.9	299.3	1010.9	238.8
Total (i + ii) :	4241.4	2733.8	4319.7	3340.9	4319.7	2724.8
Coop.....	1864.6	1728.1	2267.6	2310.7	2267.6	1846.0
Private.....	3670.8	4137.5	3910.5	4434.3	3932.4	3728.3
Total	9776.8	8599.4	10497.8	10085.9	10519.7	8299.1
<b>Phosphate (P)</b>						
Public.....	796.2	623.1	826.9	728.0	826.9	587.6
Coop.....	309.5	350.4	309.5	477.7	309.5	400.2
Private.....	1799.8	1582.4	1814.8	1770.2	2033.7	1469.1
Total	2905.5	2555.9	2951.2	2975.9	3170.1	2456.9
Grand Total	12682.3	11155.3	13449.0	13061.8	13689.8	10756.0

*Delhi  
Traffic*

### Traffic Complaints

*105-48*

45. SHRI RAMPAL UPADHYAY :  
SHRI RAM TAHAL CHAUDHARY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of complaints related to traffic in Delhi received during the last three years, till date;

(b) the nature of complaints received and the action taken thereon;

(c) the steps taken by the Government to improve the traffic control on the roads in Delhi; and

(d) the number of persons killed in road accidents in Delhi and other metropolitan cities during the last three years till date?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) A large number of references/complaints are received by Delhi Police regarding traffic management. A Help Line Cell is also functioning under Delhi Traffic Police and complaints are received on telephone. However, the number of such complaints as were referred to civic authorities over the last three years till date is given below :

Year	Number of complaints
1996	48
1997	83
1998	27
1999 (upto 15.2.99)	11

(b) The broad nature of the complaints and the action taken thereon is indicated below :

#### (i) Construction of Speed breakers :

Such references are put up before the Committee on Speed Breakers chaired by Additional Commissioner of Police (Traffic) and its recommendations are implemented by respective civic agencies;

#### (ii) Construction of cycle tracks, sub-ways, widening of roads, foot-paths, opening/closing of gaps on central verge, flyovers etc. :

These are examined and suitable recommendations are made to the civic agencies concerned for planning/implementation;

#### (iii) Installation of traffic signals :

In-house studies are conducted on the basis of which appropriate action is taken; and

#### (iv) Obstructive parking/removal of encroachment :

Appropriate action is taken through field staff.

(c) The Delhi Traffic Police have launched some low cost traffic management schemes in congested areas like Dhaura Kuan, Pusa Road, Rama Road. Similar schemes are in progress at Connaught Place, Chandni Chowk and in some other important commercial areas.